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OA 404/89


Date: 15.7.91

Neither the applicant nor his advocate are present.

Mr. J.G. Sawant, Advocate for the Respondents.

Mr. Sawant prays to grant time for filing proof of service in the matter.

Adjourned to 24.8.91 for filing proof of service.

  
Dy. Registrar.

As the papers were not traceable the file was not kept on 26.8.91.

Fix the case before the Court of Deputy Registrar on 20.9.91 for reply and directions.

  
24/9/91  
Dy. Registrar

OA 404/89

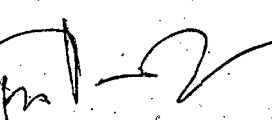
Date: 20.9.91

Neither the applicant nor his advocate are present.

Mr. J.G. Sawant, advocate for the respondents.

Respondents have not filed ~~xxx~~ proof of service of reply on the applicant.

Place this matter before the Tribunal for orders on 10.10.91.

  
Dy. Registrar

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Dated : 10.10.1991.

Advocate for the applicant is ~~absent~~. Mr. J. A. Sawant produces postal receipt to show that the copy of the reply had been served on the advocate for the applicants by registered post. Pleadings are completed.

NOTICES are issued to applicant & respondents on 25.10.91

MP  
25/10/91

List the case for final hearing on 12.11.1991 at Nagpur.

Issue notice to the applicant and respondents.

T. C. M.  
(T. C. M.)  
MEMBER (J)

M. M. Singh  
(M. M. SINGH)  
MEMBER (A)

Per Tribunal Dated: 21.10.91

Due to unavoidable circumstances Circuit Bench commencing from 21.10.91 at Nagpur is cancelled.

Adjourned to 14.11.91 for F.H.

(S. A. Deshpande) 3  
Court Officer

Dated: 14.11.91 - Camp at Nagpur.

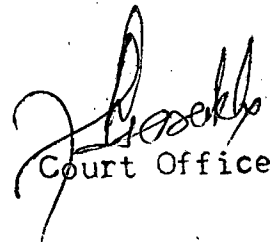
None present for either side.  
Adjourned to 23.1.92.

(M. Y. Srivastava)  
M (A)

(U. C. Srivastava)  
M

(9)

Per Tribunal Dated 23.1.92  
As Division bench is not  
functioning during 20.1.92 to  
24.1.92 at Nagpur. The matter  
adjourned to 12.3.1992  
for final hearing at Nagpur.

  
Court Officer

Date: 12.3.92 Camp at Nagpur

None for the

applicants. Mr. Chandurkar  
for the respondents.

Dismissed for  
non presentation.





(M. Y. Priolkar) (U. C. Sinerton)  
vs (A) vs

12/3/92  
order/Judgement despatched  
to Applicant/Respondent(s)  
on 26/4/92

  
J. D. Jadhav